

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-719(PB)/2018

IN THE MATTER OF:

Samit Kapur & Ors.

.... Applicant/petitioner

Vs.

M/s. Indirapuram Habitat Centre Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 14.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS:-

For the Petitioner/Applicant: Mr. Ajay Kumar Tandon, Ms. Purnima Singh, Mr. Lalit Kumar Gupta & Mr. Himanshu Dubey, Advs.

With applicant Mr. Samit Kapur

For the Respondent(s): -

ORDER

In pursuance of last order Mr. Pramod Goel is present in the Court and affidavit explaining absence of the last date has also been filed.

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)